Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on 25th April, 2016 adopted the Motion regarding filling up of the casual vacancies in the Joint Committee on the Insolvency and Bankruptcy Code, 2015.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 25th April, 2016 adopted the following Motion regarding filling up of the casual vacancies in the Joint Committee on the Insolvency and Bankruptcy Code, 2015:-

MOTION

"That this House concurs in the Recommendation of the Lok Sabha that the Rajya Sabha do appoint three Members to the Joint Committee on Insolvency and Bankruptcy Code, 2015 in the vacancies caused by the retirements of Dr. Bhalchandra Mungekar and Shri Naresh Gujral and resignation of Shri Anand Sharma respectively, from the Rajya Sabha and communicate to Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Anand Sharma, Shri Bhubaneswar Kalita and Shri Naresh Gujral be appointed to the said Joint Committee to fill the vacancies."

HON. CHAIRPERSON: The House stands adjourned to meet again tomorrow, Tuesday, April 26, 2016 at 1100 hours.

18.08 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, April 26, 2016/Vaisakha 6, 1938 (Saka)

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- Eदथ्न्द्रण् यद्वन्नदथ्नयन्दद दढ ण्डढ म्द्रइढइढहण् दद्वश्र्त्दन्नथ्म् इडइढथ्न्ध्इढद्वइढइड त्द घ्दवदर्न्नडत्.
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